

(i) (क) 1989-90 के वर्ष के लिए हैन्डीक्राफ्ट्स एण्ड हैंडलूमन एक्सपोर्ट्स कारपोरेशन आफ इंडिया लिमिटेड, नई दिल्ली की वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित

(ख) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।
[Placed in Library. See No. LT-235/91]

(ii) (क) 1989-90 के वर्ष के लिए सेंट्रल काटेज इंडस्ट्रीज कारपोरेशन आफ इंडिया, नई दिल्ली का वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक-महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।

II. ऊपर (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) ।
[Placed in Library. See No : LT-321/91]

Notifications of the Ministry of Environment and Forests (Department of Environment, Forests and Wildlife)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : Madam, on behalf of SHRI KAMAL NATH I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment Forests and Wildlife):—

(i) G.S.R. No. 93(E) dated the 27th February, 1991 publishing the Environment (Protection) Second Amendment Rules, 1991 under section 26 of the Environment (Protection) Act, 1986.

(ii) S.O. No. 145(E) dated the 27th February, 1991 regarding delegation of powers to Central Pollution Control Board to recognise laboratories and Analysts.

[Placed in Library. See No. LT-260/91 for (i) and (ii)]

Notification of the Ministry of Industry (Department of Company Affairs)

SHRI RANGARAJAN KUMARAMANGALAM: Madam, I also lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Company Affairs) Notification S.O. No. 2544 dated the 29th September, 1990 specifying the regional constituencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India, [placed in Library. See No. LT-324 91]

I. Appropriation Accounts (Civil) (1989-90)

II. Finance Accounts (1989-90) of the Union Government

III. Report of Comptroller and Auditor General of India (for the year ended the 31st March, 1990)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDU-KHE) : Madam, I lay on the Table a copy each (in English and Hindi)

[Shri Shantaram Potdukhe] of the following papers, under clause (1) of article 151 of the Constitution :—

- (i) Appropriation Accounts (Civil) for the year 1989-90. [Placed in Library. *See* No.LT-244/91]
- (ii) Finance Accounts of the Union Government for the year 1989-90. [Placed in Library. *See* No. LT-245/91]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 1 of 1991—Union Government—(Civil).] [Placed in Library. *See* No. LT-292/91].
- (iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 8 of 1990—Union Government—Defence Services (Army and Ordnance Factories)]. [Placed in Library. *See* No. LT-293/91]

I. Report and Accounts (ending 31st March, 1990) of the various Regional Rural Banks

II Notifications of the Ministry of Finance (Department of Revenue) under Customs Act, 1962

III. Notifications of the Ministry of Finance (Department of Revenue) regarding Central Excise Tariff Act, 1985.

IV. Notifications of the Ministry of Finance (Department of Revenue) under Central Excise and Salt Act, 1944.

SHRI SHANTARAM POTDUKHE :
Madam, I also lay the following papers :—

- I. A copy each (in English and Hindi) of the Annual Report

and Accounts of the following Regional Rural Banks for the year ended 31st March, 1990, together with the Auditors' Report on the Accounts :—

1. Sabarkantha Gandhinagar Gramin Bank, Himatnagar (Gujarat). [Placed in Library. *See* No. LT-333/91]
2. Jammu Rural Bank, Jammu (J & K). [Placed in Library. *See* No. LT-334/91]
3. South Malabar Gramin Bank, Malappuram (Kerala). [Placed in Library. *See* No. LT-335/91]
4. Indore Ujjain Kshetriya Gramin Bank, Ujjain (M.P.) [Placed in Library. *See* No. LT-336/91]
5. Fatehpur Kshetriya Gramin Bank, Fatehpur
6. (U.P.). [Placed in Library. *See* No. LT-337/91]
7. Bardhaman Gramin Bank, Burdwan (W.B.) [placed in Library. *See* No. LT-338/91]
7. Farrukhabad Gramin Bank, Farrukhabad (U.P.) [Placed in Library. *See* No. LT-339/91]
8. Tripura Gramin Bank, Agartala (Tripura). [Placed in Library. *See* No. LT-340/91]
9. Kashi Gramin Bank, Varanasi (U.P.). [Placed in Library. *See* No. LT-341/91]
10. Chhatrasal Gramin Bank, Orai. Distt. Jalaun (U.P.). [Placed in Library. *See* No. LT-342/91]
11. Mizoram Rural Bank, Aizawl (Mizoram). [Placed in Library. *See* No. LT-343/91]
12. Hazaribagh Kshetriya Gramin Bank, Hazaribag (Bihar) [placed in Library. *See* No. LT-344/91]